

was assessed at approximately Rs. 103.38 crore. So far, approximately Rs. 102.90 crore has been paid.

**Display of medals by families of deceased gallantry awardees during RD parade**

906. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of DEFENCE be pleased to state whether the Ministry of Defence would consider a proposal that upon death of Victoria Cross, PVC and other gallantry award winners, their families may be allowed to participate in Republic Day Parade, wearing the medals, so that these stories of valour do not fade away upon the death or passing away of these brave men and women?

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): There are no restrictions on the participation of the families of gallantry award winners in the Republic Day Celebrations. However, there is no provision for wearing of medals by the families of gallantry awardees.

**Indo-China joint military exercise**

†907. SHRI DHARAM PAL SABHARWAL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that as a result of improvement in Indo-China relations recently, both the countries have agreed for joint military exercise;

(b) if so, the details thereof; and

(c) in which areas joint military exercise is being considered upon?

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): (a) to (c) During the visit of Raksha Mantri (Pranab Mukherjee) to China from 28th May 2006 to 2nd June 2006, a Memorandum of Understanding (MoU) was signed between India and China for exchanges and cooperation in the field of **defence**. The MoU, *inter alia*, provides that both sides will endeavour to hold joint military exercises and/or training programmes in the fields of search and rescue, anti-piracy, counter-terrorism and other areas of mutual interest.

**Scrapping of women special entry scheme**

908. SHRI AMAR SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government had decided in 2005 to scrap

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†Original notice of the question was received in Hindi.